

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 733

TO BE ANSWERED ON DECEMBER 07, 2023

HOUSES CONSTRUCTED UNDER PMAY-U

NO. 733. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) which have functional toilets constructed within them;**
- (b) the number of toilets in PMAY-U houses which have been funded from Swachh Bharat Abhiyan;**
- (c) the number of houses constructed under PMAY-U which have running water and other facilities; and**
- (d) whether funds for provision of running water to PMAY-U houses have been taken from Jal Jeevan Mission and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (d): Pradhan Mantri Awas Yojana - Urban (PMAY-U) is being implemented by Ministry of Housing and Urban Affairs (MoHUA) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. As per the scheme guidelines of PMAY-U, all houses built under the scheme should have adequate basic civic services and infrastructure services like toilet, water, electricity etc. The selection of beneficiaries, project formulation and implementation of projects under PMAY-U is done by respective State /UT Government.

In addition, as per the scheme guidelines, States/ UTs are advised to ensure convergence with relevant Central Government schemes such as Swachh Bharat Mission (U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), National Urban Livelihood Mission (NULM), National Health Mission (NHM), Solar Mission etc. and other State Schemes to provide basic amenities/ benefits to beneficiaries of PMAY-U projects.

As on 20th November 2023, 118.63 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/ Union Territories (UTs) under PMAY-U, out of which 113.42 lakh have been grounded and 78.15 lakh have been completed/ delivered to the beneficiaries. The State/ UT-wise details of houses sanctioned, grounded, completed/ delivered to the beneficiaries along with all basic civic amenities are at Annexure.

State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries under PMAY-U

S. No.	Name of the State/UT	Physical Progress of Houses (Nos.)		
		Sanctioned	Grounded	Completed/Delivered
1	Andhra Pradesh	21,32,432	20,07,436	8,64,743
2	Bihar	3,24,996	3,03,304	1,15,890
3	Chhattisgarh	3,02,663	2,82,288	2,01,534
4	Goa	3,146	3,146	3,144
5	Gujarat	10,05,204	9,77,582	8,91,599
6	Haryana	1,15,034	92,903	66,171
7	Himachal Pradesh	12,758	12,352	9,776
8	Jharkhand	2,29,156	2,13,262	1,33,237
9	Karnataka	6,38,121	5,92,173	3,29,330
10	Kerala	1,66,752	1,46,790	1,17,219
11	Madhya Pradesh	9,61,147	9,43,755	7,28,700
12	Maharashtra	13,95,199	11,13,591	8,24,557
13	Odisha	2,03,380	1,70,449	1,35,955
14	Punjab	1,32,235	1,13,188	78,106
15	Rajasthan	2,89,446	2,55,141	1,75,509
16	Tamil Nadu	6,81,795	6,61,367	5,48,882
17	Telangana	2,50,084	2,44,219	2,24,339
18	Uttar Pradesh	17,72,301	16,74,577	13,37,607
19	Uttarakhand	65,519	54,992	32,798
20	West Bengal	6,68,953	6,12,193	3,78,564
Sub- total (States)		1,13,50,321	1,04,74,708	71,97,660
21	Arunachal Pradesh	8,499	8,360	6,778
22	Assam	1,76,643	1,51,977	90,554
23	Manipur	56,037	48,068	11,771
24	Meghalaya	4,758	3,786	1,169
25	Mizoram	39,605	39,215	7,527
26	Nagaland	31,860	31,841	18,888
27	Sikkim	594	449	209
28	Tripura	89,068	84,431	68,276
Sub- total (N.E. States)		4,07,064	3,68,127	2,05,172
29	A&N Islands	376	376	47
30	Chandigarh	1,256	1,256	1,256
31	D&NH & D&D	10,468	10,196	9,181
32	Delhi	29,976	29,976	29,976
33	Jammu & Kashmir	47,040	41,122	20,476
34	Ladakh	1,307	1,014	742
35	Lakshadweep	-	-	-
36	Puducherry	15,265	14,299	9,253
Sub- total (UT)		1,05,688	98,239	70,931
Total		118.63 Lakh	113.42 Lakh*	78.15 Lakh*

* Includes grounded (4.01 lakh)/ completed (3.41 lakh)/ occupied (4.78 lakh) houses of JnNURM during mission period.